

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [M/S SWATI CAST & FORGE PRIVATE LIMITED]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s SWATI CAST & FORGE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/03/2011
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chandigarh
4.	Corporate Identity No/Limited Liability Identification No. of corporate debtor	U28939PB2011PTC034860
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office D-100-101, PHASE V, FOCAL POINT LUDHIANA PB 141010 IN
6.	Insolvency commencement date in respect of corporate debtor	03/06/2022
7.	Estimated date of closure of insolvency resolution process	30/11/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Pawan Sharma, IBBI/IPA-002/IP-N00772/201- 2020/12463
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: SOHO 332, 3 rd Floor, Block A, CCC, Zirakpur, Punjab, India. Email Id: Pawansharmairp@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Pawan Sharma, St No. 13, Dashmesh Marg, Dhobiana Road, Bathinda-151001 swaticfpl2011@gmail.com
11.	Last date for submission of claims	17/06/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s SWATI CAST & FORGE PRIVATE LIMITED on 06/06/2022. The creditors of M/s SWATI CAST & FORGE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 17/06/2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05/06/2022

Place: Zirakpur


Interim Resolution Professional
IBBI/IPA-002/IP-N00772/201-2020/12463